



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,21st July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2205/2021	THE CENTRAL SILK BOARD Versus HARAKANTA HAZARIKA AND 36 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA	MRS. R DEVI MR. P D NAIR MR. A CHETRY MR G ALAM MRS. P GOSWAMI S R A NASER MR G SAHU (R-17) MR. S A HUSSAIN (R-17) MR D J HALOI (R-17) ASSTT.S.G.I.
2	WP(C)/2850/2021	RUMEE DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU.
3	WP(C)/4949/2021	NITUL SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU.
4	WP(C)/5746/2021	MANTU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM MR G BHARADWAJ (R-9,10) MR B DEORI (R-9,10) SC, REVENUE
5	WP(C)/5830/2021	MAINI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. M BISWAS MS. S MEDHI MS M DAS	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
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6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
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12)	MR B K KAR	26-07-2022	To	06-08-2022

13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022
16)	MR. A AHMED	21-07-2022	To	22-07-2022
17)	MS. D GHOSH	21-07-2022	To	22-07-2022



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Tr.P.(C)./55/2017	SUNITA SARKAR Versus RAJU MAZUMDAR	MR.S C BISWAS MS.K L R YANTHAN MRS.J BORAH MDE AHMED	
2	CRP(IO)/280/2018	RAMPRASAD MANDAL Versus ABDUL KALAM AZAD AND 7 ORS.	MR. B J MUKHERJEE MR. S BISWAS	
3	CRP(IO)/65/2020	SAMSUL HOQUE HAZARIKA Versus ON THE DEATH OF MD. REZAUL KARIM HAZARIKA HIS LEGAL HEIRS-	MS F AHMED MR. T ISLAM MS K DAS	
4	Tr.P.(C)./23/2021	MOU CHAKRABORTY (CHOUDHURY) Versus SAGAR CHOUDHURY	MR. S D PURKAYASTHA	

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2504/2021	ABDUL RASHID Versus THE STATE OF ASSAM AND 8 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MR. M U MONDAL MS. N NASRIN (r-7) MD. I H KHAN MD. I H KHAN MR K ISLAM MR K ISLAM MR A ALIM SK (r-7)
2	WP(C)/5661/2021	PARAMESH RAJBONGSHI Versus THE STATE OF ASSAM AND 6 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR P RAI MR P RAI MR H BEZBARUA MR H BEZBARUA
3	WP(C)/6340/2021	DEEP PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
4	WP(C)/7265/2021	ARATI RANI MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	A RAHMAN MD I H LASKAR MR. R A MAZUMDER	SC, EDU

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